

[बरबारा सिंह]

लगा दो। एक ओ० एस० डी० है, मीन्स नथिंग, उस का कोई काम नहीं है, वह जाता है और दफ्तर में बैठता है, ऐसी जगह हरिजन लड़कों को भेज देते हैं। यह ठीक है कि सारे ऐडमिनिस्ट्रेशन को सुधारने की जरूरत है! आप स्टेटस को पुल अप करेंगे तब बात बनेगी। आप की नीयत चाहे जितनी अच्छी हो...

MR. CHAIRMAN: The hon. Member will please continue on the next occasion.

18 hrs.

#### ARREST OF MEMBER

(Shri Jharkhande Rai)

MR. CHAIRMAN: I have to inform the House that the hon. Speaker has received the following communication dated the 19th April, 1973, from the Sub-Divi-

sional Magistrate, Parliament Street, New Delhi:—

"I have the honour to inform you that Shri Jharkhande Rai, Member, Lok Sabha, was arrested today at about 3.45 P.M. at Patel Chowk, New Delhi, under section 188, Indian Penal Code, vide FIR No. 896, dated the 19th April, 1973, Police Station, Parliament Street, for violation of prohibitory orders under section 144, Criminal Procedure Code, promulgated by Additional District Magistrate (South), Delhi. He is being produced before the Judicial Magistrate, First Class, for trial. He is at present in Police Station, Parliament Street."

The House stands adjourned to meet on Monday, April 23, 1973, at 11.00 a.m.

18.02 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 23, 1973/Vaisakha 3, 1895 (Saka).*